

1	2	3	4
4.	M/s SmithKline Beecham, Plc., UK	For manufacture, marketing and distribution of pharmaceuticals. The products listed were analgesics, anti-pyretics, antacids, laxatives etc.	Rejected as the proposal did not conform to the provisions laid down in the Modifications in the Drug Policy, 1986
5.	(i) M/s Berlin Chemie AG, Berlin (ii) M/s Menarini Participations SA, Luxembourg	For manufacture of medicaments containing antibiotics, vitamin medicaments and others	Rejected as the proposal did not conform to the provisions laid down in the Modifications in the Drug Policy, 1986

[English]

Free Vaccination Facilities to Hepatitis Virus Affected Children

*200. SHRI N.K. PREMCHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to undertake the free vaccination facilities for Hepatitis Virus affected children below the age of 5 years;

(b) if so, the details thereof; and

(c) if not, the reactions of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Hepatitis B Vaccine is effective for protection against Hepatitis B infection. If given in early infancy, it will protect children from getting infected and reduce carrier rates. Persons who are already infected with Hepatitis B virus cannot however be treated by vaccination which is a preventive measure. Hepatitis B vaccination has not been included under the National Immunization Programme.

As Hapatitis B can be contracted through specific routes viz. the intravenous, sexual course or by administration of infected blood or blood products, several other preventive measures have been introduced e.g. encouraging the immunization of Hospital Workers, mandatory testing of blood donations at the time of transfusion, promotion of safe sex and the use of sterile needles and syringes under the National AIDS Control Programme.

[Translation]

Freedom Fighters' Pension

*201. SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI BIJOY KUMAR "BIJOY" :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters applications pending with the Government for more than five years;

(b) the details thereof till date; State-wise

(c) whether the Government propose to reduce the minimum imprisonment time of freedom fighters from six months to three months for becoming eligible for freedom fighter's pension;

(d) whether any proposal to increase the pension amount and other facilities being provided to freedom fighters on the occasion of 50th year of Independence is under consideration of the Government; and

(e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No such application is pending.

(b) Does not arise.

(c) No Sir.

(d) and (e) On the occasion of the 50th Year of Independence, the amount of pension payable to various categories of freedom fighters and their eligible dependents has been doubled and also linked to the Price Index. The ex-Andaman Political Prisoners have been allowed to travel by Shatabdi/Rajdhani Express trains and have also been extended the facility of free air travel to Port Blair from Calcutta/Madras once a year with a companion.

In addition, proposals to increase other facilities like free medical treatment, guest house facility at Delhi, issue of rail pass for longer period, etc., have also been received by the Government.

Foreign Militants

1898. SHRI VIJAY GOEL :
SHRI KRISHAN LAL SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorist groups active in Jammu and Kashmir at present;

(b) the number of foreign based groups out of them and